

Statement 5: Financing of Gross Fiscal Deficit – 2015-16 (Accounts)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	164.9	-5.4	7.6	1.1	12.5	0.5	85.7	-1.3	6.0	-4.7	-48.2	218.6
2. Bihar	102.3	1.2	20.2	5.4	-0.7	-4.0	37.3	-5.8	0.1	13.5	-48.8	120.6
3. Chhattisgarh	46.7	-0.2	3.9	5.3	5.1	3.9	-0.7	0.3	-0.1	8.2	-18.0	54.4
4. Goa	12.8	0.8	0.1	0.4	1.1	2.5	-0.7	-1.9	-0.9	-0.8	1.3	14.8
5. Gujarat	145.7	-4.1	15.0	84.2	4.8	-14.7	24.8	2.8	2.8	-67.8	36.7	230.2
6. Haryana	131.7	-0.8	10.1	-1.8	10.5	0.7	3.7	0.2	-0.2	168.6	-7.9	314.8
7. Jharkhand	47.6	-	5.7	3.8	-1.6	0.1	21.1	0.2	-	57.9	-19.6	115.2
8. Karnataka	149.1	3.2	15.6	1.7	20.9	-22.6	2.8	9.9	-0.2	-	11.2	191.7
9. Kerala	128.9	1.7	7.3	-0.8	83.3	-0.6	-32.8	7.7	-0.9	-1.1	-14.56	178.18
10. Madhya Pradesh	129.9	4.1	9.2	11.8	10.2	17.3	5.7	14.6	-3.5	-3.8	-55.0	140.6
11. Maharashtra	289.4	-3.2	-2.9	-2.3	12.1	-3.2	27.7	-8.8	-2.4	-1.6	-21.2	283.6
12. Odisha	35.6	1.1	15.8	17.4	18.4	2.9	2.3	0.3	-0.5	-2.0	-20.5	70.6
13. Punjab	92.0	-0.5	15.8	1.7	11.1	-5.3	1.1	-0.3	-	54.8	3.1	173.6
14. Rajasthan	138.1	12.2	-0.9	11.0	32.7	2.2	22.6	0.6	-0.2	399.9	12.5	630.7
15. Tamil Nadu	276.2	5.0	5.9	7.7	16.4	-0.1	1.0	-9.0	-1.8	-0.5	25.5	326.3
16. Telangana	127.3	7.7	4.3	3.9	8.6	3.8	22.2	14.1	-1.4	-0.3	-5.3	185.0
17. Uttar Pradesh	253.0	-8.0	43.4	6.1	15.3	25.6	-15.4	-6.8	-2.0	292.8	-19.3	584.8
18. West Bengal	208.2	-1.6	43.3	-0.1	7.4	-12.6	34.2	-11.8	-17.3	5.9	-46.6	208.9
II. Special Category												
1. Arunachal Pradesh	1.3	-0.3	4.0	0.2	3.3	2.0	2.0	-10.9	17.4	-12.6	-8.3	-1.9
2. Assam	19.0	-0.8	15.1	2.0	8.6	2.3	-10.1	-2.3	-0.5	-	-63.4	-30.1
3. Himachal Pradesh	16.6	-0.2	9.8	1.8	7.2	-0.1	1.1	-0.3	1.5	-0.8	-15.0	21.6
4. Jammu and Kashmir	18.2	-1.0	4.7	-2.6	28.9	2.1	1.1	3.5	-2.0	21.2	6.5	80.6
5. Manipur	3.1	-0.4	0.2	0.5	0.6	-	1.2	-	-1.4	-0.4	0.2	3.4
6. Meghalaya	4.6	-0.2	0.6	0.1	1.3	0.1	-2.3	-0.6	-	-0.1	2.1	5.5
7. Mizoram	0.6	-0.2	0.1	-0.4	3.8	-0.1	-5.3	-0.4	-0.3	-0.1	-2.0	-4.1
8. Nagaland	6.0	-0.2	0.3	-0.4	0.1	-	-0.8	0.1	0.7	-0.1	0.2	6.0
9. Sikkim	4.6	-0.1	0.2	-0.1	0.4	-0.4	0.2	1.0	0.8	-0.1	-1.4	5.2
10. Tripura	3.6	-0.3	1.8	1.7	3.4	-0.5	1.1	-0.2	-0.1	-0.1	6.1	16.5
11. Uttarakhand	26.7	0.7	14.7	6.0	4.8	1.3	1.4	3.9	0.4	-1.9	3.4	61.3
All States	2,583.7	10.4	271.0	165.1	330.5	3.1	232.3	-1.0	-6.2	924.0	-306.2	4,206.7
<i>Memo item:</i>												
1. NCT Delhi	-	8.1	-	-	-	-	-	-	-	-0.1	-21.3	-13.3
2. Puducherry	4.5	-1.2	-	0.4	0.4	-0.2	1.3	-0.9	-0.1	2.0	-	6.4

—: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2015-16 in respect of Jammu & Kashmir.